

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:3555
ANSWERED ON:03.09.2012
TREATMENT OF ANIMALS
Gandhi Smt. Maneka Sanjay

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government is taking any steps to set up treatment stations for working animals, such as Bullocks, Horse and Donkeys;
- (b) if so, the State-wise details thereof; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

- (a) No, Madam.
- (b) Does not arise.
- (c) As per the provisions of the Prevention of Cruelty to Animals Act 1960, the Government provides financial assistance under schemes, namely, Provision of Shelter Houses for Looking after the Animals, Scheme for Provision of Ambulance Services to Animals in Distress and AWBI (Plan) for looking after uncared animals through Animal Welfare Board of India.